COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 110 OF 2016 & IA NO. 260 OF 2016

Dated: 12th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Kamalanga Energy Ltd. & Anr.	 Appellant(s)
Vs.	
Central Electricity Regulatory Commission & Ors.	 Respondent(s)

<u>ORDER</u>

This matter could not be taken up due to administrative reasons.

List the matter on 28.02.2018.

COURT MASTER